

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14445/2021
(Arising out of impugned final judgment and order dated 09-02-2021
in WP No. 7717/2019 passed by the High Court of Judicature at
Bombay at Nagpur)

MOHAMMED ABDUL WAHID

Petitioner(s)

VERSUS

NILOFER & ANR.

Respondent(s)

(IA No. 116668/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT; IA No. 122103/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH SLP(C) No. 8239/2022 (IX)

(IA No. 66445/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT; IA No. 108975/2022 - VACATING STAY)

Date : 10-05-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s)
(SLP 14445/2021)

Mr. Huzefa Ahmadi, Sr. Adv.
Mr. Masood Shareef, Adv.
Mr. Satyajit A Desai, Adv.
Mr. Yougant Dhillon, Adv.
Mr. Siddharth Gautam, Adv.
Mr. Abhinav K. Mutyalwar, Adv.
Mr. Gajanan N Tirthkar, Adv.
Mr. Vijay Raj Singh Chouhan, Adv.
Ms. Aishwariya Shinde, Adv.
Ms. Anagha S. Desai, AOR

(SLP 8239/2022)

Mr. Vinay Navare, Sr. Adv.
Mr. Sudhanshu S Choudhari, Adv.
Mr. Vatsalya Vigya, AOR

For Respondent(s)
(SLP 14445/2021)

Dr. R S Sundaram, Adv.
Mr. P. N. Gupta, AOR
Mr. Ramaswamy Sundaram, Adv.
Mrs. Bharti Gupta, Adv.
Ms. Aashima Gupta, Adv.

(SLP 8239/2022)

Mr. Naresh Kaushik, Adv.
Mr. Manoj Joshi, Adv.
Mr. Anand Singh, Adv.
Mr. Shubham Dwivedi, Adv.
Ms. Shikha John, Adv.
Ms. Lalitha Kaushik, Adv.
Ms. Akshata Singh, Adv.
Mr. Rahul Sharma, Adv.
Mr. Vardhman Kaushik , AOR

(SLP 14445/2021) Mr. Somanatha Padhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C)No.14445 of 2021 :

We have heard by Mr. Huzefa Ahmadi, learned senior counsel appearing for the petitioner and Mr. R.S. Sundaram, learned counsel appearing for the respondents.

Arguments concluded.

Judgment reserved.

Written submission be filed within one week from today.

SLP(C) No.8239 of 2022 :

List the matter on 25.07.2023.

(MAHABIR SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)